



**HIGH COURT OF BOMBAY, NAGPUR BENCH**  
**DAILY MAIN CAUSELIST**  
**For Tuesday The 5<sup>th</sup> March 2024**

**COURT NO. C**

**DIVISION**

**AT 10:30 AM**

**Zoom Meeting Link :-**

**<https://zoom.us/j/3749710360?pwd=d2xvU0tjaEFkT09vbTBxTU5DNkpydz09&omn=91247728194>**

**Meeting ID: 374 971 0360**

**Passcode: 1234**

**HON'BLE SHRI JUSTICE VINAY JOSHI**  
**HON'BLE SHRI JUSTICE VALMIKI SA MENEZES**

---

**FOR PRONOUNCEMENT OF JUDGMENT THROUGH VIDEO CONFERENCING AT 10.30 A.M.**

|     |                |  |  |  |
|-----|----------------|--|--|--|
| 1   | APEAL/136/2017 | MAHESH KARIMAN TIRKI<br>AND OTHERS<br>VS<br>STATE OF MAHARASHTRA<br>THR. PSO AHERI<br>GADCHIROLI | ADV.H.P. LINGAYAT<br>ADV.S. P. GADLING<br>ADV.AAKASH K.<br>SORDE<br>ADV.BARUN KUMAR<br>ADV.NIHARSINGH B<br>RATHOD FOR<br>APPELLANT 4 | ADV.PRASHANTKU<br>MAR<br>SATHIANATHAN<br>ADV.HRISHIKESH S<br>CHITALEY SPL. P. P.<br>ADV.FOR/R-1<br>ADV.APP                               |
| wt2 | APEAL/137/2017 | G. N. SAIBABA<br>VS<br>STATE OF MAHARASHTRA<br>THR. PSO AHERI<br>GADCHIROLI<br>MAHARASHTRA       | ADV.H.P. LINGAYAT<br>ADV.S. P. GADLING<br>ADV.AAKASH K.<br>SORDE<br>ADV.BARUN KUMAR  | ADV.PRASHANTKU<br>MAR<br>SATHIANATHAN<br>ADV.HRISHIKESH S<br>CHITALEY SPL. P. P.<br>ADV.NIHALSING B.<br>RATHOD<br>ADV.FOR/R-1<br>ADV.APP |